

ITEM NO.21

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 24437-  
24444/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

TRILOKI NATH TIWARI & ORS.

Respondent(s)

IA No. 104934/2020 - APPLICATION FOR PERMISSION  
IA No. 151003/2019 - EXEMPTION FROM FILING O.T.  
IA No. 104935/2020 - EXEMPTION FROM FILING O.T.)

Date : 31-01-2023 These matters were called on for hearing today.

For Petitioner(s)

Ms Alka Sinha, Adv.  
Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mr Anupam Chaudhary, Adv.  
Mr. Vishal Gupta, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

Office report is not clear as it does not disclose the  
position of the respondents. Office to update the records and  
put up with clear position of the respondents on the next date.

List gain on 8.2.2023.

H. SHASHIDHARA SHETTY  
Registrar